



CA. Mahalingam Suresh Kumar

Insolvency Professional

IBBI Reg. No. IBBI/IPA-001/IP-P00110/2017-2018/10217

FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF

M/s. REAL VALUE PROMOTERS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/s REAL VALUE PROMOTERS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	24/08/1995
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies - Chennai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70101TN1995PTC032687
5.	Address of the registered office and principal office (if any) of corporate debtor	Ambojini, No.17, Poes Road, II Street, Teynampet Chennai – 600018
6.	Insolvency commencement date in respect of corporate debtor	10 th May, 2023 Order of NCLT, Chennai Bench Court-II in IBA/577/2020 [order received by IRP on 12-05-2023]
7.	Estimated date of closure of insolvency resolution process	06 th November, 2023 [Being 180 days from Insolvency commencement date]
8.	Name and registration number of the insolvency professional acting as interim resolution professional	CA. Mahalingam Suresh Kumar Reg. No.-IBBI/IPA-001/IP-P00110/ 2017-18/10217
9.	Address and e-mail of the interim resolution professional, as registered with the Board	SPP & Co., Chartered Accountants, No.27/9, Nivedh Vikas, Pankaja Mill Road,
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Puliyakulam, Coimbatore - 641 045. Mob: +91 73730 52341/94888 10404 e-mail: msureshkumar@icai.org/rvppl.cirp@gmail.com
11.	Last date for submission of claims	26 th May, 2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NIL
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NIL
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	www.ibbi.gov.in →Quick Links→ Downloads →IBBI(Insolvency Resolution Process for Corporate Persons) Regulations, 2016.



M/s. SPP & Co., Chartered Accountants

No.27/9, Nivedh Vikas, Pankaja Mill Road, Puliyakulam, Coimbatore - 641 045.

T : +91 422 - 2319882, +91 73730 52341, E : msureshkumar@icai.org, cirp@sppgroups.com



CA. Mahalingam Suresh Kumar

Insolvency Professional

IBBI Reg. No. IBBI/IPA-001/IP-P00110/2017-2018/10217

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **M/s REAL VALUE PROMOTERS PRIVATE LIMITED** on 10th May, 2023 [IBA/577/2020]

The creditors of **M/s REAL VALUE PROMOTERS PRIVATE LIMITED**, are hereby called upon to submit their claims with proof on or before 26th May, 2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Place : Coimbatore

Date : 13-05-2023

(CA. Mahalingam Suresh Kumar)

Name and Signature of Interim Resolution Professional

M/s. SPP & Co., Chartered Accountants

No.27/9, Nivedh Vikas, Pankaja Mill Road, Puliyakulam, Coimbatore - 641 045.

T : +91 422 - 2319882, +91 73730 52341, E : msureshkumar@icai.org, cirp@sppgroups.com



The PM 2.5 level recorded at Arumbakkam on Monday. Nitrogen dioxide level was at 15 µg/m3 against the prescribed standard of 80 µg/m3

Twitter @ xpresstn 'TNIE Tamilnadu' @ xpresstn

EXPRESS READ

Woman killed by son

Chennai: A 55-year-old woman was allegedly killed by her son on Sunday, who is a person with a mental illness. He has been sent to the Kilpaik Mental Institute for treatment. The deceased was H Neelavathy from Vaiyoor in Kancheepuram. Her husband Hari Krishnan (60) sells tea. Police said the couple's eldest son Arulalan (38) was working at a private company. "Ten years ago, after some issues, he was sent home. He was diagnosed with a mental illness," said a police officer. On Sunday night, Hari Krishnan returned home after work and found his wife dead. The police found a huge mortar stone near her body. The police found Arulalan in another village with blood on his shirt. A probe is also on to check if an intruder had killed the elderly woman. ENS

J Radhakrishnan takes charge as Chennai corporation commissioner

EXPRESS NEWS SERVICE @ Chennai

THE focus is on ground-level work and to strengthen grievance redressal mechanisms said newly appointed Corporation Commissioner J Radhakrishnan on Monday.

This would mark Radhakrishnan's second stint at the corporation as commissioner. Earlier, he held the office with MK Stalin as Mayor, in 2000. Stating he was glad to be back in the corporation as commissioner, Radhakrishnan said he would regularly hold meetings at the zonal level and with councillors, apart from public con-



PICTURE: P JAWAHAR

sultations, to understand the issues of the residents.

"There are several areas where the corporation works directly with residents including the issue of birth and death certificates and for building permissions. We will ensure that there are no issues with these

and also eliminate a multi-tier system for addressing public petitions," Radhakrishnan said.

"We will also work in tandem with semi-autonomous bodies like metro water, CMDA, TANGEDCO and Tamil Nadu Urban Habitat Development Board and also review the statuses of infrastructure work and expedite them," he added. Radhakrishnan added that his approach has always been to focus on ground-level work and make an effort to further the excellent work put in by outgoing corporation commissioner Gagandeep Singh Bedi. He stated that he was also looking forward to working with Mayor R Priya.

Power cut on May 16, 17

To facilitate maintenance work, power supply will be suspended in parts of Chennai from 9 am to 2 pm on May 16 and May 17

ON TUESDAY

REDHILLS: Sothuperumbedu - Kumaranagar, Nallur, Parthasarthyagar, Sholavaram Ambedkar nagar and tollgate.

PERAMBUR: Sembium - Andal Avenue, Gopalapuram and Thiru V Ka Nagar.

ON WEDNESDAY

TAMBARAM: Rajakilpakkam - Ganesh nagar main road, Velachery main road part, Thirumalainagar, Annai Indira nagar, Nehruji street, Chittlapakkam main road, Pallavaram Dharga road, Perumalnagar and P V Vaithiyalingam road.

PORUR: Mangadu - Nellihothpu Mahalakshmi Nagar, Guru Avenue, Masilamani Nagar, Kozhumanivakkam, Rajiv Nagar, Kundrathur Main Road and KK Nagar.

GUINDY: Labour colony, Nagireddythottam Raj bhavan TNHB, Bhavani Nagar, Ambedkarnagar, Gandhinar st, Bharathiyar st

ALANDUR: Maduvanakarai 1 to 3rd st, Appar st, KarpaghaVinayagarkoil st and Laskar st.

VYSARPADI: Kalmandapam East and West road, Chetty st, Kasi garden and P V koil st.



A worker at a car scrap workshop takes a breather as the daytime temperature remained over 40 degree Celsius on Monday | P RAVIKUMAR

Mercury breaches 40° C for 2nd consecutive day

EXPRESS NEWS SERVICE @ Chennai

FOR the second consecutive day, the daytime temperature in Chennai crossed 40 degrees Celsius and weather models suggest dry westerlies would continue to dominate for at least two to three weeks and it would keep the temperature high.

On Monday, Nungambakkam and Meenambakkam weather stations clocked an identical 40.8 degrees Celsius, which is 3.4 and 2.4 degrees above normal. One good news is the

north coastal districts in Tamil Nadu, including Chennai, may not experience extreme temperatures of around 42-43 degrees Celsius since cyclone Mocha has weakened rapidly. However, the temperature would remain above normal for a good part of May and even the first half of June until the southwest monsoon sets in, said weather blogger K Srikanth.

Vellore registered the highest temperature of 42.3 degrees, which is 2.9 degrees above normal while Karur saw mercury soaring 3.8 degrees above normal.

Services hit on Chennai-B'loru route as coach derails

EXPRESS NEWS SERVICE @ Chennai

A coach of the double decker express train heading to Bengaluru from Chennai derailed at Bisanattam station, which is located 20 km from Bangarapet at 11.30 am on Monday. Due to this, hundreds of passengers faced hardships as it disrupted services on the Chennai-Bengaluru route.

At around 11:30 am, one pair of wheels on coach C1 (the second coach from the rear end) derailed while the train was

moving at a slow speed. There was a loud noise and the passengers panicked, but nobody was injured, said sources.

Upon receiving information, officials from the Bengaluru division arrived at the scene with an Accident Relief Train to carry out restoration work. Passengers from coach C1 were relocated to other coaches and the train left within an hour. The derailed coach was placed back on the track after two hours.

Brindavan Express, which was trailing the double-decker express, was stopped between Jolarpettai and Bangarapet for four hours and 30 minutes. The train arrived at KSR Bengaluru station around 7 pm.

As a result of the accident, the South Western Railway cancelled the MEMU special trains between Kuppam and KSR Bengaluru and made changes to the operation of daily and weekly trains. The KSR Bengaluru - Kuppam MEMU spe-

cial was partially cancelled between Kuppam and Bangarapet, and it was short-terminated at Kuppam.

The Howrah-SMVT Bengaluru Duronto Express, which started its journey from Howrah on May 14, was diverted via Tirupattur, Omalur, Hosur, Jolarpettai, Kuppam, Bangarapet and Krishnarajapuram.

The daily MEMU specials operating in Jolarpettai-KSR Bengaluru and KSR Bengaluru-Mysuru routes were rescheduled and delayed by two hours.

2 die while cleaning septic tank near Puzhal

EXPRESS NEWS SERVICE @ Chennai

TWO people who were engaged to clean a septic tank at a house near Puzhal allegedly asphyxiated to death after inhaling toxic fumes on Monday. One more person, who did not enter the tank, is safe. They were not wearing any safety gear,

said the police. A case has been registered and the house owner was arrested. The deceased persons are Barkaran (52) and Ismail (36), from Kondiyamman Nagar in Kavangarai near Puzhal. The other worker, Ganesan, is also from the same locality. All three of them were employed by Nirmala of Gurushanthi Nagar.

State Bank of India TIRUVANMIYUR BRANCH GOLD JEWEL AUCTION. This is to inform the public that the following customer has pledged gold ornaments and availed gold loan at our branch. The Borrower did not repay on time. Despite of multiple notices, did not turn up for redemption of gold ornaments pledged. So, on 20.05.2023, Saturday at 2.00 pm the Jewels will be auctioned publicly at the bank branch.

CHENNAI ASSET RECOVERY DEPARTMENT. "STAR HOUSE", Fourth Floor, No. 38, Erakalu Street, Chennai - 600 001. Ph: 56777461/468/462/508. E-mail: AssetRecovery.Chennai@bankofindia.co.in

INDIAN COUNCIL OF AGRICULTURAL RESEARCH NATIONAL AGRICULTURAL SCIENCE FUND (NASF) KRISHI ANUSANDHAN BHAVAN-I, PUSA, NEW DELHI - 110 012

INVITATION FOR RESEARCH PRE-PROPOSALS FOR FUNDING BY ICAR-NASF. The Indian Council of Agricultural Research invites Pre-Proposals for projects research proposals on basic and strategic research in the frontier areas of agriculture-related sciences (including livestock and fishery sciences) in the following major strategic priority areas. The projects would be considered and funded largely in a network mode in major theme areas. The specific areas under each major area are listed on the website: http://www.icar.org.in/nasf/index.html or https://nasf.icar.gov.in/

Strategic Areas: i. Biotechnology, genomics and allele mining in plants, animals and fisheries; ii. Abiotic and biotic stresses and, quality traits in plants, animals and fisheries; iii. Precision agriculture and management of natural resources; and application of sensors in crops, animals and Fisheries; iv. Nanotechnology in Agriculture; v. Metabolomics in Agriculture; vi. Farm Mechanization and energy; vii. Social Sciences and Policy in Agriculture.

Research projects will be selected through a three-stage competition: Pre-Proposal, Full Research Proposals developed from the pre-proposals and presentation before the committee(s) after networking the proposals.

Who can submit a proposal? Proposals of projects of three years of duration can be submitted by any institution: a public, private or civil society with proven and relevant research capacity. The institutions / organizations submitting project proposals need to be recognized by governments (Central & State) as scientific organisation. Anyone institute can submit no more than six (6) Pre-Proposals as the lead institution. A University or Deemed to be University of ICAR (ICAR-IARI, ICAR-IVRI, ICAR-NDRI, ICAR-CIFE) can submit up to fifteen (15) Pre-Proposals. When these numbers are exceeded, the Pre-Proposals will be automatically rejected on a last-come first-out basis. A scientist who has been awarded a project of ICAR-NASF as the Principal Investigator (PI) and the project is likely to continue beyond 1st August 2023 should not submit a Pre-Proposal in response to this call. However, a CCPI (Cooperating Centre PI) of a project can submit a new Pre-Proposal. Applicant should not have more than one project from ICAR-NASF (two including the proposed one). The proponents should ensure that they are not involved as PI / CCPI in more than two extramural projects (three including the proposed proposal). Persons with RMP positions (viz., Directors, VCs) are not eligible to apply for projects as PIs/ CCPIs. The Head of the concerned organization needs to verify/certify this.

Components of expenditure to be funded: The details on types of expenditure eligible for funding are given on the website. Multi-institutional and multidisciplinary comprehensive project proposals costing about Rs.2.00 crores or more will be preferred. An attempt to unjustifiably make the budget reach Rs.2.00 crores will draw a negative valuation. Brilliant concepts of projects but of a smaller budget than Rs.2.00 crores may also be considered.

Submission of Pre-Proposal: Pre-Proposal must be submitted through online Mode only at the website: https://nasf.icar.gov.in/. Pre-proposals in physical and/or any other form will be summarily rejected. Submission of online Pre-proposals starts on 22 May 2023 at 10:00 hrs. Last date and time for submission of online Pre-proposals 21 June 2023, 17:30 hrs. The link will automatically get disabled after the closing date and time. Thereafter, no request will be entertained. For further details and submission guidelines of ICAR-NASF please see the website given above.

CBC 01302/12/0005/2324

BEFORE THE DEBTS RECOVERY TRIBUNAL - II Haddows Road, Chennai - 600 006. T.A.No.256 of 2023 (O.A.No.123 of 2022 - DRT-I, Chennai) M/s Canara Bank, Chennai-600 034. Versus M/s CMPro Detailing Studio Chennai - 600 099. & 3 others. NOTICE TO DEFENDANT-4 Mr.R.Sureshbabu Son of Mr.Ramadoss, No.66, 6th Main Road, 1st Flair Teachers Colony, Kolathur, Thiruvallur-600 099. Sirs/Madam, M/s.Canara Bank, Nungambakkam Branch, Chennai - 600 034, the applicant above named has filed the above OA No.123 of 2022 for the recovery of Rs.68,58,656.61 (Rupees Sixty Eight Lakhs Fifty Eight Thousand Six Hundred and Fifty Six and Paise Sixty one only) together with interest calculated at the rate of 13.70% per annum, compounded with monthly rests for the period commencing from the date of OA till date of realization in full, jointly and severally from all the defendants in the above OA. The above OA has now been transferred in the file of Hon'ble DRT-II, Chennai under the new T.A.No.256 of 2023. As the OA summons sent to you in the above OA has been returned unserved, the Registrar, DRT-II, Chennai has ordered notice to you through substituted service, by way of effecting publication returnable by 30.05.2023. Hence please take notice that the above TA No.256 of 2023 (OA No.123 of 2022) filed by the applicant is coming up for hearing on 30.05.2023 and accordingly you are hereby called upon to be present before the Hon'ble Registrar, DRT-II, Chennai on 30.05.2023 at 11.30 a.m, at the time of hearing of the above T.A.No.256 of 2023, failing which the above TA will be heard in your absence and decided on merits.

R.Umasuthan Counsel for Applicant

Quote Express NEVER COMPLAIN AND NEVER REGRET

TAMIL NADU POLLUTION CONTROL BOARD PUBLIC NOTICE. Whereas as per Ministry of Environment and Forests, Government of India, New Delhi, Environmental Impact Assessment Notification Number S.O.1533 dated 14.09.2006, Public Hearing at the site or in its close Proximity - District wise is to be carried out in the manner prescribed in Appendix IV of the said Notification ascertaining concerns of local affected persons, for the projects covered in the schedule of the said Notification. Whereas the Public Hearing at or in close proximity to the site has to be conducted by the State Pollution Control Board concerned in the specified manner as per paragraph 7(i) iii sub para (3) & 4 Appendix - V of the said Notification. Whereas, as required, Public Hearing is proposed to be conducted by Tamil Nadu Pollution Control Board for the following project on the date, time and venue as mentioned below.

DIPR/500/Display/2023 Tamil Nadu Pollution Control Board, Chennai - 600 032.

Public Notice For E-Auction For Sale Of Immovable Properties. Sale of Immovable property mortgaged to IFL Home Finance Limited (Formerly known as India Infoline Housing Finance Ltd.) (IFL-HFL) Corporate Office at Plot No. 98, Uday Vihar, Phase-IV, Gurgaon-122015 (Haryana) and Branch Office at Old No-41, New No- 76, Block-1, Nu Tech Building-3rd Floor, 1st main Road, CIT Nagar West, Nandanam, Chennai-600035 Land mark (near to Hyundai Showroom) under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 hereinafter "Act". Whereas the Authorized Officer ("AO") of IFL-HFL had taken the possession of the following properties pursuant to the notice issued (US 13(2) of the Act in the following loan accounts/prospect nos. with a right to sell the same on "AS IS WHERE IS BASIS & AS IS WHAT IS BASIS" for realization of IFL-HFL's dues, The Sale will be done by the undersigned through e-auction platform provided at the website: www.bankeauctions.com.

MAHARASHTRA METRO RAIL CORPORATION LTD. (A joint venture of Govt. of India & Govt. of Maharashtra) (Nagpur Metro Rail Project) "Metro Bhavan", VIP Road, Near Dikshabhoomi, Ramdaspath, Nagpur-440010. E-mail : md.mnrl.tenders@gmail.com Website : www.mahametro.org Tender Notice No. N2-015/DDC-02/2023 Dt. 12.05.2023 Name of work : Detailed Design Consultancy Services for (i) 7 (Seven) Elevated Stations viz. Hingna Mountview, Rajiv Nagar, Wanadongri, APMC, Raipur, Hingna Bus Station and Hingna, excluding Viaduct in station portions on Reach-3A of NMRR Phase-II. (ii) 3 (Three) Elevated Stations viz. Pardi (Double Decker), Kapsi Khurd and Transport Nagar, excluding Viaduct in station portions on Reach-4A of NMRR Phase-II. Cost of Documents : INR 23,600/- (inclusive of GST). Interested Bidders may visit MAHA-METRO Website: www.mahametro.org and CPP Website : https://eprocure.gov.in for NIT and the bid documents can be downloaded from e-tender portal https://mahametrorail.tenders.in from 16.00 Hrs on 19.05.2023 to 16.00 Hrs on 23.06.2023. Executive Director/Procurement Maha-Metro, (Nagpur Metro) Nagpur Metro : A Safe Journey

FORM A - PUBLIC ANNOUNCEMENT (Under Regulation 6 of the Insolvency and Bankruptcy Code of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016) FOR THE ATTENTION OF THE CREDITORS OF M/s. REAL VALUE PROMOTERS PRIVATE LIMITED RELEVANT PARTICULARS

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/s. REAL VALUE PROMOTERS PRIVATE LIMITED on 10th May, 2023 (IBA/577/2023). The creditors of M/s REAL VALUE PROMOTERS PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before 26th May, 2023 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA. Submission of false or misleading proofs of claim shall attract penalties. Place : Coimbatore Date : 13.05.2023 S/d CA. Mahalingam Suresh Kumar Interim Resolution Professional